

Papers Laid on the Table of the House by Ministers/Members

THE MINISTER OF STATE OF THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP; AND MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SHRI JAYANT CHAUDHARY): Madam, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Lakshadweep Samgra Shiksha State Mission Authority, Kavaratti, for the year 2022-2023 alongwith audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lakshadweep Samgra Shiksha State Mission Authority, Kavaratti, for the year 2022-2023.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 1140/18/24]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Uttarakhand Samgra Shiksha, Dehradun, for the year 2023-2024.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Uttarakhand Samgra Shiksha, Dehradun, for the year 2023-2024.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 1141/18/24]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Samgra Shiksha, Dadra and Nagar Haveli and Daman and Dui, Daman, for the year 2022-2023, alongwith audited accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Samgra Shiksha, Dadra

and Nagar Haveli and Daman and Dui,
Daman, for the year 2022-2023.

- (6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

[Placed in Library, See No. LT 1142/18/24]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Samgra Shiksha Chandigarh, Chandigarh, for the year 2023-2024, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Samgra Shiksha Chandigarh, Chandigarh, for the year 2023-2024.

[Placed in Library, See No. LT
1143/18/24]

वित्त मंत्रालय में राज्य मंत्री (श्री पंकज चौधरी): सभापति महोदया, मैं निम्नलिखित प्रस्ताव सभा पटल पर रखता हूँ:-

- (1) भारतीय प्रतिभूति और विनियम बोर्ड अधिनियम, 1992 की धारा 31 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-
- (एक) भारतीय प्रतिभूति और विनियम बोर्ड (किसी निर्गम के बैंकर) (संशोधन) विनियम, 2024 जो दिनांक 20 नवम्बर, 2024 के भारत के राजपत्र में अधिसूचना संख्या सेबी-एलएडी-एनआरओ/जीएन/2024/211 में प्रकाशित हुए थे।
- (दो) भारतीय प्रतिभूति और विनियम बोर्ड (विदेशी उद्यम पूँजी निवेशक) (संशोधन) विनियम, 2024 जो दिनांक 5 सितंबर, 2024 के भारत के राजपत्र में अधिसूचना संख्या सेबी-एलएडी-एनआरओ/जीएन/2024/203 में प्रकाशित हुए थे।
- (तीन) भारतीय प्रतिभूति और विनियम बोर्ड (म्यूचुअल फंड) (दूसरा संशोधन) विनियम, 2024 जो दिनांक 2 अगस्त, 2024 के भारत के राजपत्र में अधिसूचना संख्या सेबी-एलएडी-एनआरओ/जीएन/2024/197 में प्रकाशित हुए थे।
- (चार) भारतीय प्रतिभूति और विनियम बोर्ड (वैकल्पिक निवेश निधि) (चौथा संशोधन) विनियम, 2024 जो दिनांक 6 अगस्त, 2024 के भारत के राजपत्र में

अधिसूचना संख्या सेबी-एलएडी-एनआरओ/जीएन/2024/198 में प्रकाशित हुए थे ।

- (पाँच) भारतीय प्रतिभूति और विनियम बोर्ड (गैर-परिवर्तनीय प्रतिभूतियों का निर्गम और सूचीकरण) (दूसरा संशोधन) विनियम, 2024, जो दिनांक 18 सितम्बर, 2024 के भारत के राजपत्र में अधिसूचना संख्या सेबी-एलएडी-एनआरओ/जीएन/2024/205 में प्रकाशित हुए थे ।
- (छह) भारतीय प्रतिभूति और विनियम बोर्ड (इक्विटी शेयरों की डीलिंग) (संशोधन) विनियम, 2024 जो दिनांक 25 सितम्बर, 2024 के भारत के राजपत्र में अधिसूचना संख्या सेबी-एलएडी-एनआरओ/जीएन/2024/206 में प्रकाशित हुए थे ।
- (सात) भारतीय प्रतिभूति और विनियम बोर्ड (अवसंरचना निवेश ट्रस्ट) (तीसरा संशोधन) विनियम, 2024 जो दिनांक 27 सितम्बर, 2024 के भारत के राजपत्र में अधिसूचना संख्या सेबी -एलएडी-एनआरओ/जीएन/2024/207 में प्रकाशित हुए थे ।
- (आठ) भारतीय प्रतिभूति और विनियम बोर्ड (रियल एस्टेट निवेश ट्रस्ट) (तीसरा संशोधन) विनियम, 2024 जो दिनांक 27 सितम्बर, 2024 के भारत के राजपत्र में अधिसूचना संख्या सेबी-एलएडी-एनआरओ/जीएन/2024/208 में प्रकाशित हुए थे ।

[Placed in Library, See No. LT
1144/18/24]

(2) सीमाशुल्क अधिनियम, 1962 की धारा 159 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

- (एक) सा.का.नि. 3485(अ) जो दिनांक 14 अगस्त, 2024 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनका आशय दिनांक 3 अगस्त, 2001 की अधिसूचना संख्या 36/2001-सीमाशुल्क(एनटी) में संशोधन करना है तथा एक व्याख्यात्मक ज्ञापन ।
- (दो) का.आ.3720(अ) जो दिनांक 30 अगस्त, 2024 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसका आशय दिनांक 3 अगस्त, 2001 की अधिसूचना संख्या 36/2001-सीमाशुल्क (एनटी) में संशोधन करना है तथा एक व्याख्यात्मक ज्ञापन ।

- (तीन) का.आ.3945(अ) जो दिनांक 13 सितंबर, 2024 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसका आशय दिनांक 3 अगस्त, 2001 की अधिसूचना संख्या 36/2001-सीमाशुल्क (एनटी) में संशोधन करना है तथा एक व्याख्यात्मक ज्ञापन ।
- (चार) का.आ.4239(अ) जो दिनांक 26 सितंबर, 2024 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसका आशय दिनांक 3 अगस्त, 2001 की अधिसूचना संख्या 36/2001-सीमाशुल्क (एनटी) में संशोधन करना है तथा एक व्याख्यात्मक ज्ञापन ।
- (पाँच) का.आ.4267(अ) जो दिनांक 30 सितंबर, 2024 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसका आशय दिनांक 3 अगस्त, 2001 की अधिसूचना संख्या 36/2001-सीमाशुल्क (एनटी) में संशोधन करना है तथा एक व्याख्यात्मक ज्ञापन ।
- (छह) सा.का.नि.4535(अ) जो दिनांक 15 अक्टूबर, 2024 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनका दिनांक आशय 3 अगस्त, 2001 की अधिसूचना संख्या 36/2001-सीमाशुल्क (एनटी) में संशोधन करना है तथा एक व्याख्यात्मक ज्ञापन ।
- (सात) सा.का.नि.4642(अ) जो दिनांक 23 अक्टूबर, 2024 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनका आशय दिनांक 3 अगस्त, 2001 की अधिसूचना संख्या 36/2001-सीमाशुल्क (एनटी) में संशोधन करना है तथा एक व्याख्यात्मक ज्ञापन ।
- (आठ) सा.का.नि.4777(अ) जो दिनांक 30 अक्टूबर, 2024 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनका आशय दिनांक 3 अगस्त, 2001 की अधिसूचना संख्या 36/2001-सीमाशुल्क (एनटी) में संशोधन करना है तथा एक व्याख्यात्मक ज्ञापन ।
- (नौ) सा.का.नि.4906(अ) जो दिनांक 12 नवम्बर, 2024 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनका आशय दिनांक 3 अगस्त, 2001 की अधिसूचना संख्या 36/2001-सीमाशुल्क (एनटी)

में संशोधन करना है तथा एक व्याख्यात्मक ज्ञापन ।

(दस) सा.का.नि.4919(अ) जो दिनांक 13 नवम्बर, 2024 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनका आशय दिनांक 3 अगस्त, 2001 की अधिसूचना संख्या 36/2001-सीमाशुल्क (एनटी) में संशोधन करना है तथा एक व्याख्यात्मक ज्ञापन ।

(ग्यारह) सा.का.नि.4931(अ) जो दिनांक 14 नवम्बर, 2024 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनका आशय 3 अगस्त, 2001 की अधिसूचना संख्या 36/2001-सीमाशुल्क (एनटी) में संशोधन करना है तथा एक व्याख्यात्मक ज्ञापन ।

(बारह) दिनांक 18 अक्टूबर, 2024 का आदेश संख्या एफ. सं. 462/07/2024-सीमाशुल्क V (2024 का तदर्थ छूट आदेश संख्या 06) जो जिम्बाब्वे, मलावी, जाम्बिया और नामीबिया को खाद्यान्न के रूप में मानवीय सहायता के संबंध में सीमाशुल्क के भुगतान से तदर्थ छूट प्रदान करने के बारे में है तथा एक व्याख्यात्मक ज्ञापन ।

[Placed in Library, See No. LT 1145/18/24]

(3) सीमाशुल्क टैरिफ अधिनियम, 1975 की धारा 9क की उप-धारा (7) के अंतर्गत सा.का.नि.725(अ) जो दिनांक 22 नवम्बर, 2024 के भारत के राजपत्र में प्रकाशित हुए थे, जिनका आशय दिनांक 27 मार्च, 2021 की अधिसूचना संख्या 18/2021-सीमाशुल्क (एडीडी) में संशोधन करना है तथा एक व्याख्यात्मक ज्ञापन ।

[Placed in Library, See No. LT 1146/18/24]

(4) केंद्रीय उत्पादशुल्क अधिनियम, 1944 की धारा 38 की उप-धारा (2) के अंतर्गत सा.का.नि.716(अ) जो दिनांक 19 नवम्बर, 2024 के भारत के राजपत्र में प्रकाशित हुए थे, जिनका आशय दिनांक 30 जून, 2017 की अधिसूचना संख्या 11/2017-केन्द्रीय उत्पादशुल्क में संशोधन करना है तथा एक व्याख्यात्मक ज्ञापन ।

[Placed in Library, See No. LT 1147/18/24]

(5) शेयर बाजार घोटाला और उससे संबंधित मामलों संबंधी संयुक्त संसदीय समिति-दिसम्बर 2024 की सिफारिशों के अनुसरण में की-गई-कार्रवाई संबंधी 43वें प्रगति प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1148/18/24]

(6) (एक) इंस्टीट्यूट ऑफ इकोनोमिक ग्रोथ, दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) इंस्टीट्यूट ऑफ इकोनोमिक ग्रोथ, दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1149/18/24]

(7) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा 1(ख) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) :-

(एक) इंडिया इन्फ्रास्ट्रक्चर फाइनेंस कंपनी लिमिटेड, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा ।

(दो) इंडिया इन्फ्रास्ट्रक्चर फाइनेंस कंपनी लिमिटेड, नई दिल्ली का वर्ष 2023-2024 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखा परीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT 1150/18/24]

? (व्यवधान)

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE): Madam, I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 40 of the Industrial Disputes Act, 1947:-

(i) S.O.3046(E) published in Gazette of India dated 30th July, 2024, notifying the services, mentioned therein, engaged in the following industrial undertakings to be a public utility service for a further period of six months with effect from 30th July, 2024.

(ii) S.O.3096(E) published in Gazette of India dated 02nd August, 2024, declaring the services mentioned therein engaged

in the manufacture of Alumina and Aluminum and mining Bauxite industry to be a public utility service for a further period of six months with effect from the 04th September, 2024.

- (iii) S.O.3493(E) published in Gazette of India dated 16th August, 2024, notifying the services mentioned therein engaged in Bank Note Paper Mill India Private limited, Mysore, Karnataka to be a public utility service for a further period of six months with effect from the 19.08.2024.
- (iv) S.O.3494(E) published in Gazette of India dated 16th August, 2024, notifying the services mentioned therein, engaged in the industry of transport (Other than railways) for the carriage of passengers or goods, by land or water to be a public utility service for a further period of six months with effect from the 16th August, 2024.
- (v) S.O.3495(E) published in Gazette of India dated 16th August, 2024, notifying the services engaged in the Iron and Steel industries to be a public utility service for a further period of six months with effect from the 17th August, 2024.
- (vi) S.O.3646(E) published in Gazette of India dated 28th August, 2024, notifying the services engaged in manufacture or production of mineral oil (crude oil), motor and aviation spirit, diesel oil, kerosene oil, fuel oil, diverse hydrocarbon oils and their blends including synthetic fuels, lubricating oils and the like to be a public utility service for further period of six months w.e.f. 28th August, 2024.

- (vii) S.O.4486(E) published in Gazette of India dated 14th October, 2024, notifying the services engaged in the Iron Ore Mining to be a public utility service, for a further period of six months w.e.f. 14th October, 2024.
- (viii) S.O.4822(E) published in Gazette of India dated 6th November, 2024, notifying the services of the industry engaged in the Lead and Zinc Mining Industry to be a public utility service, for a further period of six months w.e.f. 14th October, 2024.
- (ix) S.O.4823(E) published in Gazette of India dated 6th November, 2024, notifying the services engaged in the Bhartiya Reserve Bank Note Mudran (P) Limited, Mysore (Karnataka) and Salboni (West Bengal) to be a public utility service for a period of six months from the date of publication of this notification.
- (x) S.O.4828(E) published in Gazette of India dated 6th November, 2024, notifying to declare the services engaged in the Copper Mining industry to be a public utility service for a period of six months w.e.f 7th November, 2024.

[Placed in Library, See No. LT
1151/18/24]

- (2) A copy of the Employees' Deposit-Linked Insurance (Second Amendment) Scheme, 2024 (Hindi and English versions) published in Notification No. G.S.R. 715(E) in Gazette of India

dated 19th November, 2024 under sub-sections (1) and (2) of Section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952.

[Placed in Library, See No. LT 1152/18/24]

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; AND MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KIRTI VARDHAN SINGH): Madam, I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under Section 26 of the Environment (Protection) Act, 1986:-
- (i) The Environment (Protection) Second Amendment Rules, 2024 published in Notification No. S.O. 3864(E) in Gazette of India dated 10th September, 2024.
 - (ii) The Environment Protection (Manner of Holding Inquiry and Imposition of Penalty) Rules, 2024 published in Notification No. S.O. 4790(E) in Gazette of India dated 4th November, 2024.
 - (iii) The Environment (Protection) Amendment Rules 2012, published in Notification No. G.S.R. 513(E) in Gazette of India dated 28th June, 2012.
 - (iv) The Environment (Protection) Amendment Rules, 2017 published in Notification No. S.O. 2537(E) in Gazette of India dated 9th August, 2017.
 - (v) The Environment (Protection) Second Amendment Rules, 2020 published in Notification No. S.O. 3235(E) in Gazette of India dated 22nd September, 2020.
 - (vi) The Environment (Protection) Amendment Rules, 2020 published in Notification No. S.O. 1127(E) in Gazette of India dated 18th March, 2020.
 - (vii) The Environment (Protection) Third Amendment Rules, 2020 published in

Notification No. S.O. 4367(E) in Gazette of India dated 3rd December, 2020.

(viii) The Environment (Protection) Amendment Rules, 2021 published in Notification No. S.O. 2346(E) in Gazette of India dated 16th June, 2021.

(ix) The Environment (Protection) Fifth Amendment Rules, 2021 published in Notification No. S.O. 5487(E) in Gazette of India dated 31st December, 2021.

[Placed in Library, See No. LT
1153/18/24]

(2) A copy each of the following Notifications (Hindi and English versions) issued under Section 3 of the Environment (Protection) Act, 1986:-

(i) S.O. 1567(E) published in Gazette of India dated 15th May, 2017, declaring Eco Sensitive Zone around Great Indian Bustard National Park, Rollapadu Wildlife Sanctuary, Andhra Pradesh.

(ii) S.O. 2409(E) published in Gazette of India dated 18th June, 2021, declaring Eco Sensitive Zone around Sri Venkateshwara National Park and Sanctuary, Andhra Pradesh.

(iii) S.O. 2936(E) published in Gazette of India dated 28th August, 2020, declaring Eco Sensitive Zone around Sri Penusila Wildlife Sanctuary, Andhra Pradesh.

(iv) S.O. 3922(E) published in Gazette of India dated 22nd September, 2021, declaring Eco Sensitive Zone around Nagoarjuna Sagar Srisailam Tiger Reserve and Wildlife Sanctuary, Andhra Pradesh.

(v) S.O. 4373(E) published in Gazette of India dated 21st October, 2021, declaring Eco Sensitive Zone around

Nagarajunasagar Srisaillam Tiger Reserve and Wildlife Sanctuary.

- (vi) S.O. 1193(E) published in Gazette of India dated 12th March, 2021, declaring Eco Sensitive Zone around Campbell Bay National Park, Andaman & Nicobar Islands.
- (vii) S.O. 1194(E) published in Gazette of India dated 12th March, 2021, declaring Eco Sensitive Zone around Galathea Bay National Park, Andaman & Nicobar Islands.
- (viii) S.O. 2020(E) published in Gazette of India dated 29th April, 2022, declaring Eco Sensitive Zone around Mahatma Gandhi Marine National Park, Andaman & Nicobar Islands.
- (ix) S.O. 1923(E) published in Gazette of India dated 6th May, 2024, declaring Eco Sensitive Zone around Sessa Orchid Sanctury Eagle Nest WLS & Pakke Tiger Reserve, Arunanchal Pradesh.
- (x) S.O. 1718(E) published in Gazette of India dated 30th April, 2021, declaring Eco Sensitive Zone around Kane Wildlife Sanctuary, Arunanchal Pradesh.
- (xi) S.O. 3243(E) published in Gazette of India dated 9th August, 2024, declaring Eco Sensitive Zone around Kamlang Wildlife Sanctuary & Namdapha Tiger Reserve, Arunanchal Pradesh.

[Placed in Library, See No. LT
1154/18/24]

- (xii) S.O. 1716(E) published in Gazette of India dated 30th April, 2021, declaring Eco Sensitive Zone around Chakrashila Wildlife Sanctuary, Assam.

- (xiii) S.O. 1923(E) published in Gazette of India dated 25th April, 2022, declaring Eco Sensitive Zone around Panidehing Bird Sanctuary, Assam.
- (xiv) S.O. 1924(E) published in Gazette of India dated 25th April, 2022, declaring Eco Sensitive Zone around Barail Wildlife Sanctuary, Assam.
- (xv) S.O. 2715(E) published in Gazette of India dated 11th July, 2024, making certain amendments in the Notification No. S.O.1817(E) dated 7th June, 2017.
- (xvi) S.O. 70(E) published in Gazette of India dated 10th January, 2017, declaring Eco Sensitive Zone around Bhimbandh Wildlife Sanctuary, Bihar.
- (xvii) S.O. 3184(E) published in Gazette of India dated 6th August, 2024, making certain amendments in the Notification No. S.O.71(E) dated 10th January, 2017.
- (xviii) S.O. 3736(E) published in Gazette of India dated 2th September, 2024, making certain amendments in the Notification No. S.O.3549(E) dated 2nd September, 2024.
- (xix) S.O. 3831(E) published in Gazette of India dated 6th September, 2024, making certain amendments in the Notification No. S.O.70(E) dated 10th January, 2017.
- (xx) S.O. 4337(E) published in Gazette of India dated 4th October, 2024, making certain amendments in the Notification No. S.O.3517(E) dated 23rd November, 2016.

- (xxi) S.O. 4386(E) published in Gazette of India dated 9th October, 2024, making certain amendments in the Notification No. S.O.2201(E) dated 12th July, 2017.
- (xxii) S.O. 834(E) published in Gazette of India dated 22nd February, 2021, making certain amendments in the Notification No. S.O.416(E) dated 20th June, 1991.

[Placed in Library, See No. LT
1155/18/24]

- (xxiii) S.O. 3592(E) published in Gazette of India dated 2nd September, 2021, making certain amendments in the Notification No. S.O.133(E) dated 4th February, 2003.
- (xxiv) S.O. 327(E) published in Gazette of India dated 24th January, 2022, making certain amendments in the Notification No. S.O.884(E) dated 19th December, 1996.
- (xxv) S.O. 2820(E) published in Gazette of India dated 21st June, 2022, making certain amendments in the Notification No. S.O.52(E) dated 17th January, 2001.
- (xxvi) S.O. 625(E) published in Gazette of India dated 9th February, 2023, making certain amendments in the Notification No. S.O.884(E) dated 19th December, 1996, Maharashtra.
- (xxvii) S.O. 1125(E) published in Gazette of India dated 10th March, 2023, making certain amendments in the Notification No. S.O.884(E) dated 19th December, 1996.

- (xxviii) S.O. 2133(E) published in Gazette of India dated 9th May, 2023, making certain amendments in the Notification No. S.O.884(E) dated 19th December, 1996.
- (xxix) S.O. 4029(E) published in Gazette of India dated 30th September, 2021, amendment 1545(E) dated 25th, June, 2009.
- (xxx) S.O. 2994(E) published in Gazette of India dated 12th September, 2017, declaring Eco Sensitive Zone around Neora Valley National Park, West Bengal.
- (xxxi) S.O. 3613(E) published in Gazette of India dated 17th November, 2017, declaring Eco Sensitive Zone around Singalila National Park, West Bengal.
- (xxxii) S.O. 5836(E) published in Gazette of India dated 26th November, 2018, declaring Eco Sensitive Zone around Raiganj Wildlife Sanctuary, West Bengal.
- (xxxiii) S.O. 319(E) published in Gazette of India dated 15th January, 2019, declaring Eco Sensitive Zone around Senchal Wildlife Sanctuary, West Bengal.

[Placed in Library, See No. LT
1156/18/24]

- (xxxiv) S.O. 1931(E) published in Gazette of India dated 7th June, 2019, declaring Eco Sensitive Zone around Chapramari Wildlife Sanctuary, West Bengal.
- (xxxv) S.O. 3151(E) published in Gazette of India dated 30th August, 2019, declaring Eco Sensitive Zone around

Ramnabagan Wildlife Sanctuary, West Bengal.

- (xxxvi) S.O. 3652(E) published in Gazette of India dated 10th October, 2019, declaring Eco Sensitive Zone around Bibhutibhushan Wildlife Sanctuary, West Bengal.
- (xxxvii) S.O. 1962(E) published in Gazette of India dated 18th June, 2020, amendment in the final notification of Eco-sensitive zone around Ramnabagan wildlife Sanctuary.
- (xxxviii) S.O. 2937(E) published in Gazette of India dated 28th August, 2020, declaring Eco Sensitive Zone around Ballavpur Wildlife Sanctuary, West Bengal.
- (xxxix) S.O. 4500(E) published in Gazette of India dated 14th October, 2024, making certain amendments in the Notification No. S.O.2994(E) dated 11th September, 2017.
- (xl) S.O. 2930(E) published in Gazette of India dated 18th December, 2012, declaring Eco Sensitive Area around Bhagirathi, Uttarakhand.
- (xli) S.O. 1656(E) published in Gazette of India dated 17th April, 2018, making certain amendments in the Notification No. S.O.2930(E) dated 18th December, 2012.
- (xlii) S.O. 94(E) published in Gazette of India dated 6th January, 2020, making certain amendments in the Notification No. S.O.102(E) dated 1st February, 1989.
- (xliii) S.O. 5253(E) published in Gazette of India dated 14th November, 2022, making certain amendments in the

- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at Item Nos. [(iii to ix of (1) and Item No. (2)] above.

[Placed in Library, See No. LT 1157/18/24]

विधि और न्याय मंत्रालय के राज्य मंत्री; तथा संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री अर्जुन राम मेघवाल) :
महोदया, श्री सुरेश गोपी जी की ओर से, मैं कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा 1(ख) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :-

- (1) (एक) कुमारकृपा फ्रंटियर होटल्स प्राइवेट लिमिटेड, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा ।

- (दो) कुमारकृपा फ्रंटियर होटल्स प्राइवेट लिमिटेड, नई दिल्ली का वर्ष 2023-2024 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखा परीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT
1158/18/24]

- (2) (एक) उत्कल अशोक होटल कारपोरेशन लिमिटेड, कोलकाता के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा ।

- (दो) उत्कल अशोक होटल कारपोरेशन लिमिटेड, कोलकाता का वर्ष 2023-2024 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखा परीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT
1159/18/24]

- (3) (एक) रांची अशोक बिहार होटल कारपोरेशन लिमिटेड, रांची के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा ।

- (दो) रांची अशोक बिहार होटल कारपोरेशन लिमिटेड, रांची का वर्ष 2023-2024 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखा परीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT
1160/18/24]

- (4) (एक) पांडेचेरी अशोक बिहार होटल कारपोरेशन लिमिटेड, पुदुचेरी के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) पांडेचेरी अशोक बिहार होटल कारपोरेशन लिमिटेड, पुदुचेरी का वर्ष 2023-2024 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखा परीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT
1161/18/24]

- (5) (एक) इंडिया टूरिज्म डेवलपमेंट कारपोरेशन लिमिटेड, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) इंडिया टूरिज्म डेवलपमेंट कारपोरेशन लिमिटेड, नई दिल्ली का वर्ष 2023-2024 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखा परीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT
1162/18/24]

- (6) (एक) पंजाब अशोक होटल कंपनी लिमिटेड, चंडीगढ़ के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा ।
- (दो) पंजाब अशोक होटल कंपनी लिमिटेड, चंडीगढ़ का वर्ष 2023-2024 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखा परीक्षक की टिप्पणियां ।

[Placed in Library, See No. LT
1163/18/24]

? (व्यवधान)

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRIMATI RAKSHA NIKHIL KHADSE): Madam,
I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Sports Authority of India, New Delhi for the year 2023-2024 alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the

working of the Sports Authority of India,
New Delhi, for the year 2023-2024.

[Placed in Library, See No. LT
1164/18/24]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Lakshmibai National Institute of Physical Education, Gwalior, for the year 2022-2023 alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Lakshmibai National Institute of Physical Education, Gwalior, for the year 2022-2023.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 1165/18/24]

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION; AND MINISTER OF STATE IN THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION (DR. SUKANTA MAJUMDAR): Madam, I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) issued under Section 50 of the Indian Institute of Information Technology Act, 2014:-
- (i) The Indian Institute of Information Technology, Allahabad (Amendment) Statutes, 2024 published in Notification No. S.O. 3230(E) in Gazette of India dated 9th August, 2024.
- (ii) The Indian Institute of Information Technology, Design and Manufacturing, Kurnool (Amendment) Statutes, 2024 published in Notification No. S.O. 3226(E) in Gazette of India dated 9th August, 2024.
- (iii) The Indian Institute of Information Technology, Design and Manufacturing, Kancheepuram (Amendment) Statutes, 2024 published in Notification No. S.O.

3227(E) in Gazette of India dated 9th August, 2024.

- (iv) The Pt. Dwarka Prasad Mishra ? Indian Institute of Information Technology, Design and Manufacturing, Jabalpur (Amendment) Statutes, 2024 published in Notification No. S.O. 3228(E) in Gazette of India dated 9th August, 2024.
- (v) The Atal Bihari Vajpayee ? Indian Institute of Information Technology and Management, Gwalior (Amendment) Statutes, 2024 published in Notification No. S.O. 3229(E) in Gazette of India dated 9th August, 2024.

[Placed in Library, See No. LT
1166/18/24]

- (2) A copy of the Council of Architecture (Amendment) Rules, 2024 (Hindi and English versions) published in Notification No. G.S.R.512(E) in Gazette of India dated 20th August, 2024 under sub-section (3) Section 45 of the Architects Act, 1972

[Placed in Library, See No. LT 1167/18/24]

- (3)
 - (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Madras, Chennai, for the year 2023-2024.
 - (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Madras, Chennai, for the year 2023-2024 together with audit report thereon.
 - (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Madras, Chennai, for the year 2023-2024.

[Placed in Library, See No. LT
1168/18/24]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Bangalore, for the year 2023-2024 alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Bangalore, for the year 2023-2024.

[Placed in Library, See No. LT
1169/18/24]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Udaipur, for the year 2023-2024 alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Udaipur, for the year 2023-2024.

[Placed in Library, See No. LT
1170/18/24]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Visakhapatnam, for the year 2023-2024 alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Visakhapatnam, for the year 2023-2024.

[Placed in Library, See No. LT
1171/18/24]

- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute

of Technology, Patna, for the year 2023-2024 alongwith audited accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Patna, for the year 2023-2024.

[Placed in Library, See No. LT
1172/18/24]

- (8) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology, Sikkim, for the year 2023-2024 alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology, Sikkim, for the year 2023-2024.

[Placed in Library, See No. LT
1173/18/24]

- (9) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Technology Uttarakhand, Pauri Garwal, for the year 2023-2024 alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Technology Uttarakhand, Pauri Garwal, for the year 2023-2024.

[Placed in Library, See No. LT
1174/18/24]

- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Jodhpur, for the year 2023-2024.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Jodhpur, for the

year 2023-2024, together with audit report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Jodhpur, for the year 2023-2024.

[Placed in Library, See No. LT
1175/18/24]

- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Delhi, for the year 2023-2024.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Delhi, for the year 2023-2024, together with audit report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Delhi, for the year 2023-2024.

[Placed in Library, See No. LT
1176/18/24]

- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology (Indian School of Mines), Dhanbad, for the year 2023-2024 alongwith audited accounts.

- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology (Indian School of Mines), Dhanbad, for the year 2023-2024.

[Placed in Library, See No. LT
1177/18/24]

- (13) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Science Education and Research, Mohali, for the year 2023-2024
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Science Education and Research, Mohali, for the year 2023-2024, together with audit report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Science Education and Research, Mohali, for the year 2023-2024.

[Placed in Library, See No. LT
1178/18/24]

- (14) (i) A copy of the Annual Report (Hindi and English versions) of the Association of Indian Universities, New Delhi, for the year 2023-2024, alongwith audited accounts
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Association of Indian Universities, Indian, for the year 2023-2024.

[Placed in Library, See No. LT
1179/18/24]

- (15) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Philosophical Research, New Delhi, for the year 2022-2023.
- (ii) A copy of the Annual Statement of Accounts (Hindi and English versions) of the Indian Council of Philosophical

Research, New Delhi, for the year 2022-2023.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Council of Philosophical Research, New Delhi, for the year 2022-2023.

- (16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

[Placed in Library, See No. LT 1180/18/24]

- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Allahabad, for the year 2023-2024.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Technology, Allahabad, for the year 2023-2024, together with audit report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Allahabad, for the year 2023-2024.

[Placed in Library, See No. LT
1181/18/24]

- (18) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Technology, Kottayam, for the year 2023-2024 alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Technology, Kottayam, for the year 2023-2024.

[Placed in Library, See No. LT
1182/18/24]

- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Raichur, for the year 2023-2024.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Institute of Information Technology, Raichur, for the year 2023-2024, together with audit report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Information Technology, Raichur, for the year 2023-2024.

[Placed in Library, See No. LT
1183/18/24]

- (20) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Bhagalpur, for the year 2023-2024.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Institute of Information Technology, Bhagalpur, for the year 2023-2024, together with audit report
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute of Information Technology, Bhagalpur, for the year 2023-2024.

[Placed in Library, See No. LT
1184/18/24]

- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Avinashilingam Institute for Home Science and Higher Education for Women, Coimbatore, for the year 2022-2023.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the

Avinashilingam Institute for Home Science and Higher Education for Women, Coimbatore, Tamil Nadu, for the year 2022-2023, together with audit report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Avinashilingam Institute for Home Science and Higher Education for Women, Coimbatore, Tamil Nadu, for the year 2022-2023.

(22) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (21) above.

[Placed in Library, See No. LT 1185/18/24]

- (23) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology Design and Manufacturing, Kurnool, Kurnool, for the year 2023-2024.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Information Technology Design and Manufacturing, Kurnool, Kurnool, for the year 2023-2024, together with audit report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology Design and Manufacturing, Kurnool, Kurnool, for the year 2023-2024.

[Placed in Library, See No. LT
1186/18/24]

- (24) (i) A copy of the Annual Report (Hindi and English versions) of the Avinashilingam Institute for Home Science and Higher Education for Women, Coimbatore, for the year 2023-2024.

- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Avinashilingam Institute for Home Science and Higher Education for Women, Coimbatore, for the year 2023-2024, together with audit report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Avinashilingam Institute for Home Science and Higher Education for Women, Coimbatore, Tamil Nadu, for the year 2023-2024.

[Placed in Library, See No. LT
1187/18/24]

- (25) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Design and Manufacturing, Kancheepuram, for the year 2023-2024.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Information Technology, Design and Manufacturing, Kancheepuram, for the year 2023-2024, together with audit report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology, Design and Manufacturing, Kancheepuram, for the year 2023-2024.

[Placed in Library, See No. LT
1188/18/24]

- (26) (i) A copy of the Annual Report (Hindi and English versions) of the Pondicherry University, Puducherry, for the year 2022-2023.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Pondicherry

University, Puducherry, for the year 2022-2023, together with audit report thereon.

- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pondicherry University, Puducherry, for the year 2022-2023.

(27) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (26) above.

[Placed in Library, See No. LT 1189/18/24]

- (28) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Mumbai for the year 2023-2024.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Institute of Management, Mumbai, for the year 2023-2024, together with audit report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Management, Mumbai, for the year 2023-2024.

[Placed in Library, See No. LT
1190/18/24]

- (29) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Dharwad, for the year 2023-2024, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology, Dharwad, for the year 2023-2024.

[Placed in Library, See No. LT
1191/18/24]

- (30) (i) A copy each of the Annual Report (Hindi and English versions) of the Mahatma Gandhi Central University, Motihari, for the years 2020-2021 and 2021-2022.
- (ii) A copy each of the Review (Hindi and English versions) by the Government of the working of the Mahatma Gandhi Central University, Motihari, for the years 2020-2021 and 2021-2022.
- (31) Two Statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (30) above.

[Placed in Library, See No. LT 1192/18/24]

- (32) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Nagpur, for the year 2023-2024, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology, Nagpur, for the year 2023-2024.

[Placed in Library, See No. LT
1193/18/24]

- (33) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Information Technology, Kota, for the year 2023-2024, alongwith audited accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Institute of Information Technology, Kota, for the year 2023-2024.

[Placed in Library, See No. LT
1194/18/24]

कॉर्पोरेट कार्य मंत्रालय में राज्य मंत्री; तथा सड़क परिवहन और राजमार्ग मंत्रालय में राज्य मंत्री (श्री हर्ष मल्होत्रा) : महोदया, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) कंपनी अधिनियम, 2013 की धारा 469 की उप-धारा (4) के अंतर्गत जारी निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण):-

(एक) कंपनी (शास्तियों का न्यायनिर्णयन) संशोधन नियम, 2024 जो दिनांक 5 अगस्त, 2024 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 476(अ) में प्रकाशित हुए थे।

(दो) कंपनी (विदेशी कंपनियों का रजिस्ट्रीकरण) संशोधन नियम, 2024 जो दिनांक 12 अगस्त, 2024 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 491(अ) में प्रकाशित हुए थे।

(तीन) कंपनी (भारतीय लेखांकन मानक) संशोधन नियम, 2024 जो दिनांक 12 अगस्त, 2024 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 492(अ) में प्रकाशित हुए थे।

(चार) कंपनी (समझौते, ठहराव और समामेलन) संशोधन नियम, 2024 जो दिनांक 9 सितम्बर, 2024 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 555(अ) में प्रकाशित हुए थे।

(पांच) कंपनी (भारतीय लेखांकन मानक) दूसरा संशोधन नियम, 2024 जो दिनांक 9 सितम्बर, 2024 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 554(अ) में प्रकाशित हुए थे।

(छह) कंपनी (प्रोस्पेक्टस और प्रतिभूतियों का आवंटन) संशोधन नियम, 2024 जो दिनांक 20 सितम्बर, 2024 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 583(अ) में प्रकाशित हुए थे।

(सात) कंपनी (लेखा) संशोधन नियम, 2024 जो दिनांक 24 सितम्बर, 2024 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 587(अ) में प्रकाशित हुए थे।

(आठ) कंपनी (भारतीय लेखांकन मानक) तीसरा संशोधन नियम, 2024 जो दिनांक 28 सितम्बर, 2024 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 602(अ) में प्रकाशित हुए थे।

(नौ) कंपनी (शास्तियों का न्यायनिर्णयन) दूसरा संशोधन नियम, 2024 जो दिनांक 9 अक्टूबर, 2024 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 630(अ) में प्रकाशित हुए थे।

- (2) सीमित दायित्व भागीदारी अधिनियम, 2008 की धारा 79 की उप-धारा (3) के अंतर्गत सीमित दायित्व भागीदारी (संशोधन) नियम, 2024 जो दिनांक 5 अगस्त, 2024 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 475(अ) में प्रकाशित हुए थे, की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1196/18/24]

- (3) (एक) भारतीय प्रतिस्पर्धा आयोग, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) ।
(दो) भारतीय प्रतिस्पर्धा आयोग, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 1197/18/24]

? (व्यवधान)

12.03 hrs